

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 180 of 2011**

**Dated: 28<sup>th</sup> November, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**Powergrid Corporation of India Limited** **....Appellant (s)**

**Versus**

**C.E.R.C & Ors.** **....Respondent(s)**

Counsel for the Appellant (s): Mr. M.G. Ramachandran, and Ms. Sneha  
Vendataramani

Counsel for the Respondent (s) : \_\_\_\_\_

**ORDER**

Admit. Issue notice to the Respondents. Dasti service is permitted.

Post the matter on **6<sup>th</sup> January, 2012.**

**(P.S.Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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